

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 520/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s.
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M. D. LAD	Advocate For Udaipuriteo Adj. Noted 17/10/2017 M.D. Lad	M.D. Lad (it is 21/11/17)

ORDER

TCP NO. 520/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative the Petitioner is present. None present from the Respondent's side.

2. Adjudged to ~~21st~~nd November, 2017.

sd/-
Bhaskara Pantula Mohan
Member (Judicial)

sd/-
M.K. Shrawat
Member (Judicial)

Dated: 17.10.2017

vk

Date wrongly marked by the Advocate.